

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Sr. No. 56

T.C.P No. 42/(MAH)/2012

CORAM:

Present:

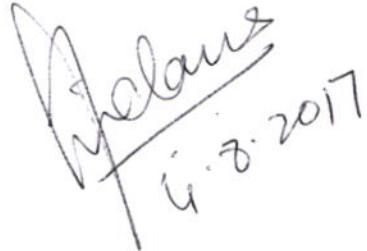
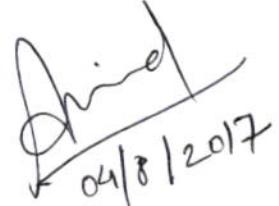
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: M/s. Woodward Impex Pvt. Ltd.  
V/s.  
M/s. The Podar Mills Limited

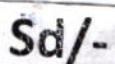
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr Faridaw Moosa i/b Mr Chetan Damre Jeev Respondent No. 1 New management	Counsel	 u. 3. 2017
2.	Anand Kheriaran i/b Anum Monga Adv. Deepa Bajaj for Petitioners		 04/8/2017

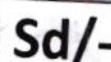
ORDER

TCP 42/397-398/NCLT/MB/MAH/2013

At request of the Petitioner, list this matter on 4.9.2017.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)